foreclosed due to insurgency problems, in addition to delay in Land Acquisition and forest clearance. The main reason for delay in balance ongoing works are delay in Land Acquisition, shifting of utilities and forest clearances.

(c) Out of a total length of 3442 km of East West Corridor, 4 laning of 2505 km has been completed (72.7%). Projects of total length 695 km (including 115 km in the North Cachar hills) are under implementation and 242 km is the balance length yet to be awarded. The ongoing projects of East West Corridor are anticipated to be substantially completed by December 2011. In order to expedite implementation of projects, 12 Regional Offices headed by Chief General Managers have been set up by NHAI for close monitoring of implementation of projects and performance of the concessionaire/contractor. Most State Governments have appointed Chief Secretaries as Nodal officers for NHDP projects to review progress of preconstruction activities. Projects are closely monitored through periodic reviews.

(d) and (e) No, Sir. Land acquisition and plantation in case of compensatory afforestation is being done by the State Government officials. No complaint has been received in this regard by this Ministry.

Power of State Governments vis-a-vis Violation of Lotteries Regulation Act/Rules

*26. DR. T.N. SEEMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether State Governments have the power to prohibit the sale of paper based lotteries organized by other States/countries in their State, which are found to violate the provisions of the Lotteries Regulation Act, 1998 and Lotteries Regulation Rules, 2010;

(b) if not, what remedies State Governments have in case any such violation is noted; and

(c) whether Government will take steps to amend the said Act and Rules to give the powers to State Governments to ban the sale of lotteries organized by other States and foreign countries like Bhutan, in their States, if the operators of these lotteries are found to violate their provisions? THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) and (b) Yes, Sir. As per Section 5 of the Lotteries (Regulation) Act, 1998, the State Government may, within the State, prohibit the sale of tickets of a lottery organized, conducted and promoted by any other State. However, the Hon'ble Supreme Court on 7th May, 1999 in the matter of M/s B.R. Enterprises v/s. State of Uttar Pradesh and Others, held that the State could only exercise such power if it decides not to have any lottery within its territory including its own lottery.

However, in case the State is not a lottery free zone, the State Government can approach the Central Government to ban the lotteries organized by the other States/countries in accordance with the procedure laid out under Rule 5 of the Lotteries (Regulation) Rules, 2010. Copies of the Act and the Rules are enclosed.

(c) The provisions of the Lotteries (Regulation) Act, 1998 have been found to be adequate. If there is a dispute between two States regarding the conduct of a lottery and the States concerned are unable to resolve the dispute, there is provision in the Act to bring the facts to the notice of the Central Government. The Act contains provisions for the Central Government to take appropriate action in the matter.

Resignation by IPS officers

*27. SHRI AVINASH RAI KHANNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that about 80 IPS officers have resigned from their posts in the last seven years;

(b) if so, the reasons therefor;

(c) whether it is also a fact that this news has been published in a leading daily Hindi newspaper; and

(d) the steps Government is taking to deal with this problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Press reports that about 80 IPS officers have resigned from their posts have come to the knowledge of the Government. According to information available, 50 directly recruited IPS officers have resigned during the last seven years (2003 to 2009), *inter-alia*, on account of better prospects or personal reasons.